

Title: Need to record the data pertaining to scheduled Tribes residing in Delhi in Census 2011-laid.

DR. KIRODI LAL MEENA (DAUSA): The Indian Census is the most credible source of information on Demography (Population characteristics) such as Economic activity, Literacy and Education, Housing & Household amenities, Urbanization, Fertility and Mortality, Scheduled Castes and Scheduled Tribes, Language, Religion, Migration, disability and many other socio-culture and demographic data since 1972. But the Scheduled Tribes population living in Delhi will not be recorded as Scheduled Tribes as per the oral instructions given by the Director (Census), NCT Delhi to Census Officer, Master Trainer, Supervisor, Enumerators, Village Officer and local Registrar, etc. during the training imparted to them from 8 to 10th April, 2010. This is unfair and will hurt the feelings of Scheduled Tribes who are living in NCT Delhi because Scheduled Tribes are being put in other category in Column No. 15 of House listing and House Census Schedule of Census of India, 2011. The data generated on the basis of recorded information would be misleading in context of Scheduled Tribes. This would adversely affect the right of Scheduled Tribes which was accorded to them under Article 342 of the Constitution of India.

All India Conference on National Population Census - 2011 was held under the Chairmanship of Minister of Home Affairs, Government of India on 4th March, 2010 in the Plenary Hall, Vigyan Bhawan, New Delhi. This conference was organized by the Registrar General and Census Commissioner, Govt, of India in which most of the District Census of States, Divisional Commissioners; District Magistrates, Collectors and Deputy Commissioners, etc, participated. They have not been issued such type of instruction as Director (Census), NCT Delhi had orally instructed during the training to Census staff.

In view of above, proper initiative may be taken by the Central Government so that suitable instruction to the Director (Census) NCT Delhi could be given and the Scheduled Tribes living in Delhi could be recorded Scheduled Tribes in Column No. 15 of House listing and House Census Schedule of Census of India, 2011. This is essential for credibility of Census Information and protecting the rights of Scheduled Tribes.
